GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:3511 ANSWERED ON:04.08.2014 PURCHASE OF DREAMLINER AIRCRAFT Khalsa Shri Harinder Singh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the total number of Dreamliner aircraft purchased by Air India during the last three years and the current year along with the funding arrangements made for purchase of these aircrafts;
- (b) whether the delivery of some of these aircrafts has got delayed and if so, the reasons therefor and the action taken or being taken by Air India in this regard;
- (c) whether any irregularities in purchase of these Dreamliners have come to the notice of the Government; and
- (d) if so, the details thereof along with the action taken by the Government in this regard?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Shri G.M. Siddeshwara)

(a): The total amount spent on B 787 Dreamliner aircraft purchased from Boeing during the last 3 years i.e. 2011-12, 2012-13, 2013-14 and the current year 2014-15 is as under:

Year	No.	Units	Cost	(in	USD	in	Million)
2011-12	_	NIL					
2012-13	3	6		666.	.070		
2013-14	ļ.	7		796.	.173		
2014-15	5	3		342.	.746		
Total		16	1	L804.	.989		

Air India has entered into a Sale and Lease Back arrangement for seven of its B 787 aircraft. Funding for the same has been arranged by way of Exim backed loans, with participation of junior lenders. The remaining aircraft have been acquired under a short term Bridge financing facility arranged by various Indian / Foreign Banks.

- (b): Yes, Madam. The delivery of some of these aircrafts was delayed due to production/design and other reasons. With regard to the delayed delivery of the aircraft, with the approval of the CCEA, Air India has signed a Delay Compensation Agreement with Boeing in September, 2012.
- (c): No, Madam.
- (d): Does not arise in view of (c) above.